Death of Undertrial prisoners in Madhya Pradesh Jails

†3997. SHRI VIKRAM VERMA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any complaints regarding suspicious deaths of the prisoners have been received from the families of undertrials and convicted prisoners in the jails of Madhya Pradesh during the year 2000-2001; and
- (b) if so, what are the details of action taken alongwith the district-wise details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I. D. SWAMI): (a) and (b) The National Human Rights Commission has intimated the receipt of a complaint about the death of one sentenced prisoner (in Central Jail, Bhopal) from his wife. The Commission took cognizance of the complaint and called for a report from the Government of Madhya Pradesh. The report furnished by the Government of Madhya Pradesh is before the Commission for suitable directions.

Electronic Surveillance Technology for Borders

3998. SHRI PREM CHAND GUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that fencing alone cannot prevent infiltration through our borders;
- (b) whether the electronic surveillance technology is also required, to make the system more effective; and
 - (c) if so, what action Government are taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) The Group of Ministers in its report on 'Reforming the National Security System' has observed that although construction of border fence has helped in checking infiltration from across the border, it is not the panacea for all the problems afflicting efficient and effective management of the border. It has recommended that a holistic approach involving a wide variety of measures, including greater use of high technology systems and equipments such as electronic surveillance system be considered while evolving a strategy for improved border management. The Government has decided to implement the recommendations.

[†]Original notice of the question was received in Hindi.